

tourist importance in Bharatpur region for the purpose of development?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The Bharatpur Fort walls including gates are already centrally protected monuments and are well maintained. The moat (called Sujanganga Canal) around Bharatpur Fort is also being taken under central protection for proper preservation and maintenance. The Archaeological Survey of India has prepared a phased programme for the repairs to the fort walls. The State Govt. has also prepared a scheme which, *inter-alia*, includes development of area inside the fort, providing for improvement of roads, development of parks, landscaping, street lights, flood lighting Jawahar Burj Museum and Gate etc. Since these items primarily concern Urban Development, the State Govt. was advised to approach the Ministry of Works and Housing for obtaining loan from the SEED Capital Scheme for implementing the proposed scheme.

(c) No, Sir.

Recognition of National Diploma in Commerce as Equivalent to B.Com. by Delhi University

3038. SHRI BIRENDRA PRASAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the matter regarding the recognition of Government of India National Diploma in Commerce as equivalent to B.Com. Degree for admission to the Post Graduate Courses, has not been settled permanently by Delhi University for the last so many years whereas most of the Universities like Meerut, Agra, Aligarh, Osmania, Calcutta, Himachal, Madras, Madurai, Jaipur, Jodhpur, Patiala, Nepal etc. have already granted recognition to the said course; and

(b) if so, the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The question of recognition of National Diploma in Commerce has repeatedly been considered by the University since 1958 it has not been found possible to grant general recognition to it and recognise it as equivalent to the B.Com. Degree examination of the University. However, the University had through temporary ordinances issued in 1953 and 1968 enabled the holders of the Diploma to obtain the B. Com. Degree of the University on their fulfilling certain conditions.

Financial position of Sick Sugar Mills Taken Over

3039. SHRI MOHAN LAL PIPIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of the sugar mills taken over by the Government as sick mills during the last 10 years, and the dates on which these mills were taken over;

(b) the total financial loss of these respective sick mills on the date of their take-over, and their present financial position; and

(c) whether it is a fact that there has been marked increase in the loss being sustained by these concerns after their take-over and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). A statement showing the names of the Sugar factories whose management was taken over by the Government under the Industries (Development & Regulation) Act, 1951 during the period April, 1969 to March, 1978, date of take over, losses/liabilities before taken over and the present position is enclosed.

(c) Of the two mills, Shri Rama Sugar and Industries (P) Ltd., Bobbili was taken over during the current